

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 24/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/190/2016**  
**NAME OF THE PETITIONER(S) : B. Nanda kumar**  
**NAME OF THE RESPONDENT(S) : M/s Safeline Logistics Pvt Ltd & 2 Other**  
**UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

B Sarathbabu  
Advocate  
For Respondent.

Counsel for petitioner.

B. Nanda kumar

**ORDER**

Shri Sarathbabu, counsel for petitioner present and sought time for submitting arguments. No representation on behalf of respondents. Counsel for petitioner is directed to inform the next date of hearing to the other side. Time extended at request. Put up on **21.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)